

(2)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.254 OF 2007

FRIDAY, THIS THE 16<sup>TH</sup> DAY OF MARCH, 2007

HON' BLE MR. K. S. MENON, MEMBER-A  
HON' BLE MR. S. K. DHAL, MEMBER-J

1. Anil Kumar Saxena, aged about 47 years,  
Son of Late S. S. Saxena, Resident of Quarter  
No.RB-II/971-D, TRS Colony, Nagra, Jhansi.
2. Rakesh Kala, aged about 31 years,  
Son of Shri A. P. Kalam resident of Quarter No.  
RB-II/966-H, TRS Colony, Nagra, Jhansi.
3. Mahendra Singh Yadav, aged about 34 years,  
Son of Shri T.S. Yadav, Resident of 651 Masiha  
Gunj, Sipri Bazar, Jhansi.
4. Dilip Borkar aged about 36 years,  
Son of Malauji Borkar, Resident of Quarter No.RB-  
II/964-H, TRS Colony, Nagra, Jhansi.

..... .Applicant

By Advocate : Shri R. K. Nigam

Versus

1. Union of India, through Secretary,  
Railway Board, New Delhi.
2. General Manager, North Central Railway,  
Allahabad.
3. Financial Adviser and Chief Accounts Officer,  
North Central Railway, General Manager Office,  
Complex, Allahabad.
4. Divisional Railway Manager, North Central  
Railway, Jhansi.

..... .Respondents

By Advocate : . . . . .

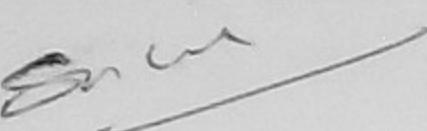
O R D E R

Shri R. K. Nigam, counsel for the applicant  
submits that a direction of this Tribunal to consider  
his representation of the applicant dated 12.11.2005  
(Annexure-17), pending before respondent no.2, will

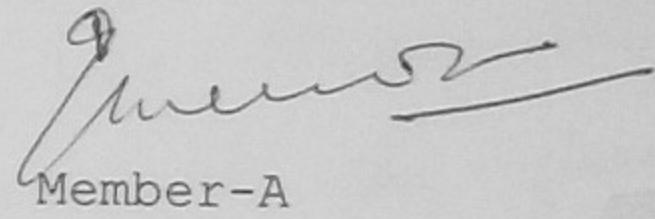
(3)

serve the purpose. Accordingly, the respondent no.2 i.e. General Manager, North Central Railway, Allahabad is directed to consider the representation of the applicant pending before him within a period of two months from the date of receipt of a copy of this order and intimate the result to the applicant. Shri P. N. Rai, Standing counsel for the Railways, who is present in the court, is directed to take copy of the OA along with this order and sent the same to the concerned authority for compliance.

2. The OA is disposed of with the above direction at the admission stage itself. No costs.

  
Member-J

/ns/

  
Member-Aen filed  
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